

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00470/2017

Monday, this the 19th day of February, 2018

CORAM:

**HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Maneesha Prasad V,
W/o.Sarankumar S,
GDS BPM,
Chennithala South BO,
Mavelikara Postal Division.
Residing at Ottathengil House,
Kannampalli Bhagam,
Kayamkulam – 690 502.

...Applicant

(By Advocate Mr.V.Sajith Kumar)

V e r s u s

1. Union of India
represented by the Secretary to the Government,
Department of Posts, Ministry of Communications,
Government of India, New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle,
Trivandrum – 695 101.
3. The Senior Superintendent of Post Offices,
Mavelikara Postal Division,
Mavelikara – 690 101. ...Respondents

(By Advocate Mr.S.R.K.Prathap,ACGSC)

This application having been heard on 19th February 2018 the Tribunal on the same day delivered the following :

.2.

ORDER

HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER

Learned counsel for the applicant submitted that in the light of Annexure R-1 order issued by the respondents, the Original Application can be closed since the applicant is satisfied with the same.

2. Accordingly, the Original Application is closed. No order as to costs.

(Dated this the 19th day of February 2018)

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures in O.A.No.180/00470/2017

1. **Annexure A-1** – True copy of the Order No.A/84 dated 13.3.2017 issued by the 3rd respondent.
2. **Annexure A-2** – True copy of the Appointment Memo No.B3/Chennithala South dated 28.6.2011 issued by the 3rd respondent.
3. **Annexure A-3** – True copy of the representation dated 27.6.2014.
4. **Annexure A-3(a)** – The translated copy of the representation dated 27.6.2014.
5. **Annexure A-4** – True copy of the Order No.B/RTI/Dlgs. Dated 8.7.2014 issued by the 3rd respondent.
6. **Annexure A-5** – True copy of the representation dated 5.1.2017.
7. **Annexure A-5(a)** – The translated copy of the representation dated 5.1.2017.
8. **Annexure A-6** – True copy of the RTI Reply No.A/84 dated 11.4.2017 issued by the 3rd respondent.
9. **Annexure A-7** – True copy of the letter No.5-1/07-WS-I dated 16.7.2012 issued on behalf of the 1st respondent.
10. **Annexure R-1** – True copy of Memo No.A/84 dated 11.10.2017.
